

10



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	S. Hari	Counsel for R7	
2	Sandeep Kumar for Kumard Chandra	Counsel for R1 to R6	

ORDER

The matter is called. No representation on behalf of the petitioner. Counsels representing R1 to R6 and R7 are present. One last opportunity is granted to the petitioner for his appearance in the matter, failing which appropriate order will be passed. Put up on 07.03.2018.

sd -

(S VIJAYARAGHAVAN)
Member(Technical)

sd -

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)